

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.8-10 IN CIVIL APPEAL NO. 3460-3462 OF 2004

COMMNR. OF CENTRAL EXCISE, GOA & ANR.

Appellant (s)

VERSUS

M/S. FUNSKOOL (INDIA) LTD. & ANR

Respondent(s)

(For rectification of order passed earlier)

Date: 18/01/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Appellant(s) Mr. Gopal Subramaniam, SG.
Mr. T.V. Ratnam, Adv.
Mr. D. Mohta, Adv.
Mr. B. Krishna Prasad, Adv.

For Respondent(s) Mr. M. Chandrasekharan, Sr.Adv.
Mr. K.R. Nambiar, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 25th January, 2010 before the Bench
comprising of Hon'ble Mr. Justice S.H. Kapadia and
Hon'ble Mr. Justice Aftab Alam.

(N. ANNAPURNA)
COURT MASTER

(MADHU SAXENA)
COURT MASTER